

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-312
IB-2200/ND/2019

IN THE MATTER OF:

M/s Baba Deep Singh Shuttering Pvt. Ltd.

...Applicant

Vs

M/s A & A Infracon Pvt Ltd.

...Respondent

SECTION

Under Section – 9 of IBC, 2016

Order delivered on 07.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Nikunj

For the Respondent

: Adv. R K Gupta, Adv. Sanat Garg

ORDER

Ld. Counsel for petitioner has put in appearance and seeks time to file additional documents. Let the same be filed by filing supplementary affidavit.

List the case on **26.02.2020**.

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(K.K. VOHRA)
MEMBER (T)

(Chirag)

sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)